

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN

MONDAY, THE 6TH DAY OF APRIL, 2020/17TH CHAITHRA, 1942

B.ANO. 2287 OF 2020

(CRIME NO.36 OF 2020 OF POOCHAKKAL POLICE STATION,
ALAPPUZHA DISTRICT)

PETITIONER/ACCUSED No.10

Shihab, Aed 26 years, S/o.Siyad, Vetuthedathuparambu,
Trichattukulam P.O., Panavallly – P/W 4.

By Adv. Sri. GENSON P.P.

RESPONDENT/COMPLAINANT

State of Kerala, Represented by the Public Prosecutor,
High Court of Kerala,Ernakulam, Kochi – 682 031.

By

SENIOR PUBLIC PROSECUTOR SRI. R.T. RENJITH

This Bail Application having come up for admission on
06/04/2020, the Court on the same day passed the following:-

ORDER

None appeared for the petitioner. Post on 8.4.2020

**RAJA VIJAYARAGHAVAN V.,
JUDGE**

ps/6/4/2020